

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:247

ANSWERED ON:15.03.2010

AUCTION OF 3G SPECTRUM

Das Gupta Shri Gurudas;Singh Chaudhary Lal

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has postponed the auction of Third Generation (3G) spectrum;
- (b) if so, the reasons therefor;
- (c) the likely loss of revenue due to the postponement of the auction process;
- (d) the number of broadband slots likely to be made available for auction ultimately;
- (e) the time by which the auction process for the same is likely to be started;
- (f) whether the Telecom Regulatory Authority of India has started consultations in regard to the Fourth Generation (4G) telecom services in the country; and
- (g) if so, the details thereof?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA.)

(a) to (g) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (g) OF THE LOK SABHA STARRED QUESTION NO. 247 FOR 15TH MARCH, 2010 REGARDING "AUCTION OF 3G SPECTRUM".

(a) to (c) EGoM on 'Auction of 3G spectrum' had several meetings on 31st July, 2009, 27th August, 2009, 19th November, 2009, 21st December, 2009 and 12th January 2010. Thereafter the Government took a decision to auction three blocks of 5+5MHz in 2.1 GHz band PAN INDIA and one more block of 5+5MHz in 5 service areas viz. Punjab, West Bengal, Himachal Pradesh, Bihar and J&K. Notice Inviting Applications (NIA) was published on 25th February, 2010. The auction of 3G spectrum shall commence from 9th April 2010.

(d) Two slots of 20 MHz each in the band 2.3 GHz shall be auctioned for broadband services.

(e) As per NIA, the auction of spectrum for broadband shall start 2 days after closing the 3G auction.

(f) & (g) Yes, Madam. Telecom Regulatory Authority of India (TRAI) has issued a pre consultation paper on IMT-Advanced (4G) Mobile Wireless Broad Band on 10th February, 2010 for the stake holders.